NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 29.05.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)

For Admission (After Notice - Urgent Mentioning)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 268 of 2020	Office of the Officer, Special Economic Zone, Warora. Vs. V.Venkatachalam Resulction Professional	Brijesh Kumar Tamber	Rohit Rajershi-RP
2.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	
3.	Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	Kanti Mohan Rustagi

11:20 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 82 of 2020	Shadab Khan Vs. Nisus Finance and Investment Manager & Ors.	Amit Pawan	Shikhil Suri-R1&R2

11:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Nikhil Menon (R3 & R4)

2.	Competition App.	Maj Pankaj Rai	Pankaj Rai	Dinoo Muthappa-R2
	(AT) No. 01 of	Vs.		
	2020	Secretary, Competition Commission of		
		India & Ors.		

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By the order of Hon'ble Acting Chairperson

1. Notice Board

2. Reception -sd/-

3. Record File

4. Website: www.nclat.nic.in Registrar